NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.411/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M.

Name of the Company	Usha Martin Ventures Ltd & Ors-Vs-Usha Martin Ltd & Anr		
Under Section	241/242		
No. Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
Ratnagko Bang Siddauth Yndav Anik Bangiee, Rajib Mullick, A Pakesh Saukan,	dv	Petitioners!	31/1/2018
h. ABHRAZIT h. SHAVNAK L. QISWAJIT	MITRA, STAW MYTRA, Adv KUMPK, Adv	Pros Respondent	Jan 11/2018
16. CRAM	MASSAT Adv	3 Stole Bank of India/Applicant in. 1.A.412/2017	Smik Mgud 31.01.20
NIKHIL JHUNJHUNWA		Rep NO. 2	4

ORDER

Ld. Counsel for the petitioners as well as Ld. Counsel for the respondent nos. 1 and 2 and the Ld. Counsel appearing on behalf of intervener is present.

Ld. Counsel for the petitioners in I.A. No. 81/KB/2018 pressed for hearing of the application. Ld. Counsel appearing on behalf of the respondents pressed for filing reply to the above I.A.

Reply, if any, may be filed within 3 weeks with a copy to the interim applicant. Thereafter rejoinder, if any, may be filed within 2 weeks of the receipt of reply affidavit, if any, with a copy to the opposite parties.

List it on 14/03/2018 for hearing along with main C.P. and I.A.No. 412/KB/2017.

Sd

(Jinan K.R.) Member (J)